

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA-270/2012
CA-524/2012
CA-77/2013
In
C.P-49/2008

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th February 2018, 10.30 A.M

Name of the Company		Smt Saraswati Devi Sharma & Ors.-Versus-Sharma Ayurved Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	Amirban Ray. Advocate		
2.	Sankar San Sankar M.		
3.	Arupnath Bhattacharya. M.		
4.	Amritrajan Chatterji.		
1.	KULDIP MALIK, Adv		
2.	SRISTI BARMAN Ray, Adv		
3.	PP BISWAL, Adv		

for R2
and R4

Anilalt
5.2.18

J. Ray
5.2.18

ORDER

Ld. Counsel for the petitioners and the respondent 2 and 4 are present.

List it on 19/03/2018.

8d

(Jinan K.R.)
Member (J)